GOVERNMENT OF INDIA COAL LOK SABHA

UNSTARRED QUESTION NO:6131
ANSWERED ON:30.04.2015
POLICY ON COAL ALLOCATION
Chaudhary Shri P.P.;Choudhary Shri Ram Tahal;Giluwa Shri Laxman;Mondal Shri Sunil Kumar

Will the Minister of COAL be pleased to state:

- (a) the details of the existing policy on coal allocation to various public and private users;
- (b) whether the existing policy is a major hurdle in adequate production and supply of coal to various users and difficulties are being faced by various coal based sectors as a result thereof;
- (c) is so, the details thereof and the reaction of the Government thereto; and
- (d) the steps taken/proposed to be taken by the Government to address the issue?

Answer

MINISTER OF STATE(I/C) FOR COAL, POWER AND NEW & RENEWABLE ENERGY (SHRI PIYUSH GOYAL)

- (a): Allocation of 204 Coal Mines/Blocks cancelled by the Hon'ble Supreme Courthas been started as per the provisions of Coal Mines (Special Provisions) Act, 2015 and the Rules made thereunder. Further, the Coal Mines/Blocks are also allocated as per the provisions of 'Auction by Competitive Bidding of Coal Mine Rules 2012' made under the provisions of Mines and Minerals (Development and Regulation) Act, 1957.
- (b): No, Sir.
- (c) & (d): Does not arise in view of the reply to part (b) above.